

Annexure-C													
Name of the Corporate Debtor: Indrajit Power Private Limited; Date of commencement of CIRP: 01st February 2024; List of creditors as on: September 29, 2025													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in ₹)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Denotics International Private Limited	29-04-24	14,249,508.00	13,924,918.00	Refinancing	-	No	0.29%	-	-	324,590.00	-	Excess interest claim for the CIRP period is not admitted due to the moratorium under
Total			14,249,508.00	13,924,918.00	-	-		0.29%	-	-	324,590.00	-	